

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 1639 OF 2018**  
**IN**  
**DFR NO. 3440 OF 2018**

**Dated : 27<sup>th</sup> November, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Sudarshan Chemical Industries. Ltd. (SCIL)**

**...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory  
Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Pardeep Dahiya  
Ms. Rhea Luthra

**ORDER**

Issue notice to the Respondents returnable on 04.02.2019. Dasti in addition is also permitted.

List the matter on **04.02.2019**.

**(S. D. Dubey)**  
**Technical Member**

*Js/kt*

**(Justice Manjula Chellur)**  
**Chairperson**